

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ORION WATER TREATMENT PRIVATE LIMITED Date of Commencement of Liquidation: 27-03-2026; List of Stakeholders as on Date: 25-05-2026; Name of IP: SANDEEP KOTHARI;
Process Number: 1; Last 5 digitof registration number: 13494

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 390350 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 245746398.79 | 1 | 244504434.33 | 0 | 0 | 1241964.46 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 131347853 | 3 | 100759598 | 0 | 395010 | 30193245 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 15674611.6 | 1 | 15674611.6 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 6 | 392768863.39 | 5 | 361328993.93000007 | 0 | 395010 | 31435209.46 | |